

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 4312/90

Date of Order: 23-4-92

Between:

R. Peer Raju

.. Applicant.

and

1. The Assistant Superintendent, Telegraph Traffic (I/C) Dist. Telegraph Office, Eluru, W.G.Dist.
2. The Superintendent, Telegraph Traffic Division, Rajahmundry.
3. The Chief General Manager, Telecommunications, A.P. Hyderabad.

.. Respondents.

For the Applicant: Mr. J. Venugopal Rao, Advocate

For the Respondents: Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR. R. BALASUBRAMANIAN : MEMBER(ADMN)

AND

THE HON'BLE MR. T. CHANDRA SEKHAR REDDY : MEMBER(JUDL)

The Tribunal made the following Order:-

The second paragraph of the order dated 2-4-1992 commencing from, "After hearing both the sides to O.A. is listed for final hearing", be deleted. In its place, substitute the following para:-

"In the meantime, by way of protecting the interest of the applicant for the post of Messenger in Group 'D' we direct the respondents not to finalise the selection for the said post till ~~15.4.92~~ two days after the OA is listed for final hearing."

Deputy Registrar(J)

To

1. The Assistant Superintendent, Telegraph Traffic (I/C) Dist. Telegraph Office, Eluru, W.G.Dist.
2. The Superintendent, Telegraph Traffic Division, Rajahmundry
3. The Chief General Manager, Telecommunications, A.P. Hyderabad.
4. One copy to Mr. J. Venugopal Rao, Advocate, Advocates Association High Court of A.P. Hyderabad.
5. One copy to Mr. N.V. Ramana, Addl. CGSC, CAT.Hyd.
6. One spare copy.

pvm.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 23-4-1992.

ORDER / JUDGMENT

R.A./C.A./M.A. No.

in

O.A. No. 434/90.

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

DISPATCH

29/4/92

HYDERABAD BENCH.

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